

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 10/02/2010

This Petition was called on for hearing today.

For Petitioner(s)

Mr. M.M. Kashyap, Adv.
Mr. Anil Mishra, Adv.

For Respondent(s)

Ms. Asha Gopalan Nair, Adv.
Mr. Ujjawal Pandey, Adv.
Ms. Abha R. Sharma, Adv.
Mr. Susheel Tomar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Counsel appearing for Respondent Nos. 2 and 12 seeks further time to file counter affidavit. Four weeks time granted, as a last chance. Mr. Susheel Tomar, Advocate representing Ms. Abha R. Sharma, Advocate has not filed vakalatnama for Respondent No.22 though he had proposed to appear for that Respondent.

....2/-

ITEM NO. 44

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Service of notice in respect of Respondent Nos. 1, 3 to 11 and 13 to 22 is awaited. Counsel for the Petitioner is directed to file affidavit of proof of service in respect of these Respondents.

List the matter on 12.03.2010.

(Ashok Menon)
Registrar

PS